

**LOK SABHA  
UNSTARRED QUESTION NO. 3476  
TO BE ANSWERED ON 21<sup>st</sup> DECEMBER, 2015**

**KEROSENE OIL QUOTA**

**3476. SHRI PREM SINGH CHANDUMAJRA:**

पैट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM & NATURAL GAS be pleased to state:

- (a) whether the Superior Kerosene Oil Quota is not maintained by dealers in Delhi region and if so, the details thereof and the reasons therefor;
- (b) whether the Government has received any representation from Delhi Scheduled Castes/ Scheduled Tribes dealers for providing any alternate oil business schemes like CNG pump/retail outlet and petrol pumps;
- (c) if so, the details thereof along with the fresh guidelines issued by the Government for the benefit of all dealers; and
- (d) the time by which the said scheme is likely to be implemented?

**ANSWER**

पैट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(श्री धर्मेन्द्र प्रधान)

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF  
PETROLEUM & NATURAL GAS (SHRI DHARMENDRA PRADHAN)**

(a) : In the Budget Speech 2012-13 the then Chief Minister of Delhi had announced to make Delhi the first kerosene free city of the country. In order to make Delhi kerosene free State, Government of N.C.T. of Delhi had launched a Scheme for providing free LPG connection along with two burner chullah and other accessories to its Antyodaya Anna Yojana (AAY)/Below Poverty Line(BPL)/Above Poverty Line(APL) and Jhuggi Ration Card Holders (JRC) kerosene user card holders in collaboration with Government of India under Corporate Social Responsibility (CSR) initiative of Public Sector Oil Marketing Companies (OMCs). Thereafter Government of N.C.T. of Delhi, Department of Food Supply & Consumer Affair had informed this Ministry in September, 2013 that most of the eligible households have already applied for free gas connection under the Scheme and requested not to allocate kerosene to Delhi under PDS in future. Accordingly, allocation of PDS kerosene to N.C.T. of Delhi was reduced to 'Zero' with effect from 1<sup>st</sup> October, 2013.

(b) to (d) : This Ministry has received various representations from Delhi Scheduled Castes/Scheduled Tribes Kerosene Dealers Association for providing alternate oil business schemes like LPG Distributorship, Retail Outlet, CNG pump etc. Accordingly, based on the recommendations of Oil Marketing Companies (OMCs), the Government has made provisions in the selection guidelines for LPG distributorship

under which unviable Kerosene Dealers can apply for LPG distributorships with the following relaxed eligibility conditions:

- (i) SKO dealers of OMCs are treated as unviable if the average allocation of SKO is less than 75 KL per month during the immediate preceding 12 months prior to the month of Advertisement for LPG distributorship.
- (ii) Maximum upper age limit has been relaxed to 60 years from 45 years.
- (iii) Minimum educational qualification to Xth Standard or equivalent from Graduation.
- (iv) Multiple Dealership/Distributorship norm shall not be applicable. However, selected applicant will have to surrender the Kerosene dealership prior to issuance of letter of appointment for LPG distributorship.
- (iii) SKO dealer should not have been penalized for violation of Marketing Discipline Guidelines within last 5 years preceding the date of advertisement or there should not be any proceedings pending against the dealership under Marketing Discipline Guidelines/ Dealership Agreement, Kerosene Control Order or ESMA.

In addition, another initiative has also been taken for rehabilitation of Kerosene Dealers of Delhi by offering of NDNE (Non- Domestic Non-Exempted) LPG Retailing of 5 Kg FTL (Free Trade LPG) cylinders & other non-domestic packed LPG on nomination basis. After consultation/meeting in December, 2014 the issue of rehabilitation of unviable kerosene dealers, Indian Oil Corporation Limited (IOCL) has introduced a scheme for appointment of NDNE (Non- Domestic Non-Exempted) LPG Retailers. IOCL has reported that they had issued letters to the kerosene Dealers of Delhi along with format of application form for appointment of NDNE LPG retailers/5 KG FTL cylinder wholesaler/stockiest for Kerosene Dealers on nomination basis. The responses received from the Kerosene Dealers have been scrutinized and shortcomings found therein have been referred back for rectification/inputs from the applicant Kerosene Dealer.

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